

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 2 OF 2016 & IA NO. 2 OF 2016

AND

APPEAL NO. 27 OF 2016

Dated: 07th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.No. 2 of 2016 & IA No. 2 of 2016

**Kishangarh Hi-Tech Textile Park Ltd. (KHTPL) ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Abhishek Raj

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhayay
Ms. Hmanshi Andley for R.1

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2

Mr. Ajatshatru S. Mina
Ms. Megha Karnwal for R.3 & 4

A.No. 27 of 2016

**ACC Ltd. ... Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R.1

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2

Mr. Ajatshatru S. Mina
Ms. Megha Karnwal for R.3

Mr. Vishal Gupta
Mr. Abhishek Raj for R.4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **02.05.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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